

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No. 1883 of 2013

Dated : 8th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhary

ORDER

The Registry is directed to number the Appeal and post for Admission on **12.11.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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